

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.35/(MAH)/2011  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s.  
M/s. Apex Detonators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shweta Sharma	Adv. for Respondent.	
2.	A.P. WACHASUNDAR	Adv. Petitioner	

**ORDER**

**C.P. No. 35/397-398/CLB/MAH/2011**

1. Counsels for both the sides are present.
2. Due to shortage of time matter cannot be proceeded today.
3. As per the consent of both the Ld. Counsels the date of hearing is posted to 11.01.2017.

sd/-

Dated: 19.10.2016

**Shri M.K. Shrawat**  
Member (Judicial)